

ORISSA HIGH COURT**FILING REPORT AS ON :19/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010335/2022	PANDE @ DIMBA SINGH VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SARAT /17 /2022 () //
2	BLAPL/0010336/2022	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MAHILA P.S. BUXIBAZAR /105 /2022 () //
3	BLAPL/0010337/2022	PARTHA HALDAR VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	MALGODOWN /158 /2022 () //
4	BLAPL/0010338/2022	RAJ KUMAR CHETTY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	POTTANGI /129 /2022 () //
5	BLAPL/0010339/2022	BABULA HARIJAN VS STATE OF ODISHA	ARJEET MISHRA VS	BOIPARIGUDA /18 /2020 () //
6	BLAPL/0010340/2022	MANARANJAN NAYAK @ MUNA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BHADRAK TOWN /214 /2022 () //
7	BLAPL/0010341/2022	BAPINA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KOKSARA /286 /2020 () //
8	BLAPL/0010342/2022	TUNU @ TUNA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /66 /2022 () //
9	BLAPL/0010343/2022	R. DEBRAJ @ KALIA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	KHURDA SADAR /188 /2022 () //
10	BLAPL/0010344/2022	AKASH BHOI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /156 /2022 () //
11	BLAPL/0010345/2022	NILAMADHABA @ ARJUN @ ARJUNA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /260 /2022 () //

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12	BLAPL/0010346/2022	SURAJ KUMAR PATTNAIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JEYPORE TOWN /281 /2020 () //
13	BLAPL/0010347/2022	SUSHANTA BIBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /237 /2020 () //
14	BLAPL/0010348/2022	KALIA NAYAK @ HAREKRUSHNA NAIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	GHATAGAON /124 /2020 () //
15	BLAPL/0010349/2022	PUNE DAL VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KHARIAR /335 /2021 () //
16	BLAPL/0010350/2022	MILAN PATRA @ MILAN KUMAR PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BOUDH /275 /2020 () //
17	BLAPL/0010351/2022	MITU BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /33 /2022 () //
18	BLAPL/0010352/2022	ZANID @ ZEENID SAMAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /252 /2022 () //
19	BLAPL/0010353/2022	SK. AKASH VS STATE OF ODISHA	LINGARAJ DASH VS	KHURDA MODEL /182 /2022 () //
20	BLAPL/0010354/2022	NARAYAN MAHARANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /79 /2022 () //
21	BLAPL/0010355/2022	ASIM MAJUMDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /558 /2021 () //
22	BLAPL/0010356/2022	MADAN MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /33 /2022 () //
23	BLAPL/0010357/2022	BABULA HARIJAN	ARJEET MISHRA	BOIPARIGUDA /22 /2020

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		VS	VS	()
24	BLAPL/0010358/2022	STATE OF ODISHA JYOTIRANJAN DAS @ TITU	DIPTIREKHA NANDA	// ERASAMA /25 /2022
		VS	VS	()
25	BLAPL/0010359/2022	STATE OF ODISHA SRIDHAR SAHOO	BIDESHI KUMAR GHADEI	// CHAULIAGANJA /318 /2022
		VS	VS	()
26	BLAPL/0010360/2022	STATE OF ODISHA NITIN MALIK	AJAYA NAYAK	// EOW,BHUBANESWAR /13 /2022
		VS	VS	()
27	BLAPL/0010361/2022	STATE OF ODISHA KANS @ RANJIT NAYAK	PABITRA KUMAR BEHERA	// MARSHAGHAI /68 /2022
		VS	VS	()
28	BLAPL/0010362/2022	STATE OF ODISHA SURESH DAS	MAMATA MISHRA	// MALKANGIRI /561 /2022
		VS	VS	()
29	BLAPL/0010363/2022	STATE OF ODISHA RANJAN KUMAR SAHOO @ KUKUDA	SMRUTI RANJAN MOHAPATRA	// MANCHESWAR P.S. /61 /2022
		VS	VS	()
30	BLAPL/0010364/2022	STATE OF ODISHA GUNABANTA MURIA	JUGALA KISHORE PANDA	// MATHILI /33 /2022
		VS	VS	()
31	BLAPL/0010365/2022	STATE OF ODISHA BIKU @ KRUTIBASH PAIKRAY	MANAS KUMAR CHAND	// NIRAKARPUR /5 /2018
		VS	VS	()
32	BLAPL/0010366/2022	STATE OF ODISHA BHAGABANA PATEL	SMRUTI RANJAN MOHAPATRA	// JHARSUGUDA /196 /2021
		VS	VS	()
33	BLAPL/0010367/2022	STATE OF ODISHA AJIA @ AJAYA @ RAJKISHORE PRADHAN	SURYAKANTA DWIBEDI	// KHANDAPARA /150 /2019
		VS	VS	()
34	BLAPL/0010368/2022	STATE OF ODISHA RUKUNA BADAMUNDI	KEDAR CHANDRA BEHERA	// JARADA /124 /2022
		VS	VS	()

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35	BLAPL/0010369/2022	STATE OF ODISHA MANI BISWAL VS	RAJENDRA NARAYAN ROUT VS	// PURI SADAR /155 /2022 ()
36	BLAPL/0010370/2022	STATE OF ODISHA GANGADHAR BADI @ GANGA VS	SAMARENDRA BAHADUR VS	// NAKTIDEUL /173 /2022 ()
37	BLAPL/0010371/2022	STATE OF ODISHA MANAS SANKHUA VS	ANJAN KUMAR BISWAL VS	// KAPTIPADA /273 /2022 ()
38	BLAPL/0010372/2022	STATE OF ODISHA GANGADHAR BADI @ GANGA VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /155 /2022 ()
39	BLAPL/0010373/2022	STATE OF ODISHA GANGADHAR BADI @ GANGA VS	SAMARENDRA BAHADUR VS	// CHARMAL /112 /2022 ()
40	BLAPL/0010374/2022	STATE OF ODISHA SANTOSH BHAGAT VS	MANORANJAN PADHY VS	// ADVA /88 /2021 ()
41	BLAPL/0010375/2022	STATE OF ODISHA FAKIR PRADHAN @ RAHUL VS	BIJAYA KUMAR SAHOO VS	// TARASINGI /120 /2018 ()
42	BLAPL/0010376/2022	STATE OF ODISHA KUNU @ NARAYAN NAIK VS	ARJEET MISHRA VS	// KARANJIA /180 /2022 ()
43	BLAPL/0010377/2022	STATE OF ODISHA PRAKASH MAJHI VS	PRASANT KUMAR KHUNTIA VS	// BARGAON /135 /2022 ()
44	BLAPL/0010378/2022	STATE OF ODISHA MANOJ KASHYAP VS	PRADEEP KUMAR PRADHAN VS	// BIDANASI /163 /2022 ()
45	BLAPL/0010379/2022	STATE OF ODISHA MD. SAMIM ANSARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ROURKELA CYBER P.S. /13 /2021 () //

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46	BLAPL/0010380/2022	SUMANTA GAMANGO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /7 /2011 () //
47	BLAPL/0010381/2022	PAREMESWAR HARIJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /250 /2022 () //
48	BLAPL/0010382/2022	UGULA @ RAKESH KUMAR SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /484 /2022 () //
49	BLAPL/0010383/2022	LAXMIDHAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /136 /2021 () //
50	BLAPL/0010384/2022	RAJ KUMAR BISOI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT SADAR /137 /2022 () //
51	BLAPL/0010385/2022	RAJA SINGH VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BASELI SAHI PS /103 /2022 () //
52	BLAPL/0010386/2022	BANSIDHAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /101 /2022 () //
53	BLAPL/0010387/2022	SAILENDRA KUMAR PANDA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA SADAR /11 /2019 () //
54	BLAPL/0010388/2022	SAGAR PRADHAN @ BABU VS STATE OF ODISHA	SOMANATH SATAPATHY VS	NAYAPALLI P.S. /275 /2020 () //
55	BLAPL/0010389/2022	MANOJ DAS @ KANHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BIDANASI /163 /2022 () //
56	BLAPL/0010390/2022	DILLIP PRADHAN VS STATE OF ODISHA	SATYAM PATNAIK VS	/ /0 () //
57	BLAPL/0010391/2022	GHANASHYAM HARIJAN @ TARKI	SURYAKANTA DASH	JEYPORE SADAR /177 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010392/2022	GOURA CHANDRA NAIK	ABHAS MOHANTY	PATNAGARH /94 /2014
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010393/2022	SUNIL KUMAR DAS @ BABLU	PRAFULLA KUMAR KHATEI	KHURDA MODEL /505 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010394/2022	BIBHUTI BHUSAN BEHERA	ANUP KUMAR PATTNAIK	LAXMISAGAR P.S. /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010395/2022	KAMALAKANTA SING @ SINGH	SUSANTA SEKHAR MOHAPATRA	BERHAMPUR /4 /2012
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010396/2022	ALOK GHADEI	PRAFULLA KUMAR KHATEI	KHURDA MODEL /505 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010397/2022	CHANA BEHERA @ RAMAKANTA YADAV	R.N.DAS	CHANDAPUR /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010398/2022	CANDAN SINGH	RANJAN KUMAR PRADHAN	BASELI SAHI PS /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000554/2022	DHARANIDHAR ROUT	AMIT PRASAD BOSE	//
		VS	VS	()
		BABAJI CHARAN ROUT		//
66	CMAPL/0000555/2022	NARENDRA PRASAD SAHU	MIHIR SAHOO	//
		VS	VS	()
		BARGARH MUNICIPAL COUNCIL		//
67	CMAPL/0000556/2022	MUKUNDALAL SAHU	ADV.	//
		VS	VS	()
		STATE OF ORISSA		//
68	CMAPL/0000557/2022	SHAKUNTALA MAHARANA	ADV.	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMAPL/0000558/2022	STATE OF ORISSA, G.A.DEPT. JYOTIRMAYANANDA SAHOO VS EXECUTIVE OFFICER, PATTAMUNDAI N.A.C.	SUSANTA KUMAR BARAL VS	// // ()
70	CMP/0001038/2022	P.BISWANATH PRUSTY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 5TH ADDL.SESIONS JUDGE, BBSR(Khordha *) RFA/0000008/2005
71	CMP/0001039/2022	PRAFULLA DAS VS DAITARY KHUNTIA	K.K.SWAIN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack) EC/0000050/2018
72	CMP/0001040/2022	UMAKANTA BEHERA VS RASANANDA BEHERA	SUKANTA KUMAR DALAI VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000101/2021
73	CMP/0001041/2022	ORISSA STATE HANDLOOM WEAVERS CO-OPERATIVE SOCIETY VS BHAIRABA CHANDRA ACHARYA	VENKATESH KUMAR PATTANAİK VS	// () //
74	CMP/0001042/2022	SABI BEHERA VS SAKHI BEHERA	DAMODAR DEO VS	// () //
75	CMP/0001043/2022	BHASKAR CHANDRA PATTANAİK VS BIDUT PRAVA PATTANAİK	AJODHYA RANJAN DASH VS	// () //
76	CMP/0001044/2022	TUKUNA SWAIN VS SHYMA SUNDAR SWAIN	CHIRANJAYA MOHANTY VS	// () //
77	CMP/0001045/2022	BIKASH CHANDRA DAS VS BABAJI MAHARANA	SATYABADI MANTRI VS	// () //
78	CMP/0001046/2022	GURJEET SINGH VS KAMAL DEV SHARMA	AVIJIT PATNAİK VS	// () //
79	CONTC/0006372/2022	SANKARSANA NAYAK VS KALYANA SOURAV DASH,B.D.O	ADV. VS	// () //

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80	CONTC/0006373/2022	TAPAN CHANDRA DAS VS BHASKARYOTI SHARMA,IAS	ADV. VS	// 0 //
81	CONTC/0006374/2022	TAPAN CHANDRA DAS VS SUBHA SHARMA,IAS	ADV. VS	// 0 //
82	CONTC/0006375/2022	BIPIN BIHARI MOHANTY VS BRUNDABAN STAPATHY,DIRECTOR ELEMENTARY EDU.	ADV. VS	// 0 //
83	CONTC/0006376/2022	PRAKASH CHANDRA KHATUA VS BISHNUPADA SETHI	ADV. VS	// 0 //
84	CONTC/0006377/2022	TRILOCHAN SAHOO VS ASWATHY S.,IAS	ADV. VS	// 0 //
85	CONTC/0006378/2022	UTTAM CHARAN BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	CONTC/0006379/2022	PRAMOD KUMAR SAHOO VS ASWATHY S., I.A.S.	TUSHAR KANTA NAYAK VS	// 0 //
87	CONTC/0006380/2022	BRUNDABAN SADANGI VS ASWATHY S.,IAS	ADV. VS	// 0 //
88	CONTC/0006381/2022	ASWINEE KUMAR MOHANTY VS ASWATHY S.,IAS	ADV. VS	// 0 //
89	CONTC/0006382/2022	HAREKRUSHNA OJHA VS ASWATHY S.,IAS	ADV. VS	// 0 //
90	CONTC/0006383/2022	BHABAGRAHI RAM VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
91	CONTC/0006384/2022	SRIDHAR SAHOO	ADV.	//

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		VS	VS	0
		ASWATHY S.,IAS		//
92	CONTC/0006385/2022	SUREN MOHANTA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
93	CONTC/0006386/2022	DOLAGOBINDA NARENDRA	ADV.	//
		VS	VS	0
		SURESH CHANDRA MOHAPATRA,IAS		//
94	CONTC/0006387/2022	BRAJA KISHORE SAHOO	RAJAKISHORE SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
95	CONTC/0006388/2022	BANSHIDHAR PANDA	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		SANJEEV CHOPRA,IAS		//
96	CONTC/0006389/2022	MARKANDA MAJHI	ADV.	//
		VS	VS	0
		ANU GART, I.A.S.		//
97	CONTC/0006390/2022	BARUN MAJHI	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
98	CONTC/0006391/2022	GUPTA CHANDRA MAJHI	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
99	CONTC/0006392/2022	BALI MAJHI	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
100	CONTC/0006393/2022	SUBRAJIT MISHRA	ADV.	//
		VS	VS	0
		VISHAL DEV, IAS		//
101	CONTC/0006394/2022	AMBIKA PRASAD DASH	ADV.	//
		VS	VS	0
		SURESH KUMAR VASHISTH, IAS		//
102	CONTC/0006395/2022	SNEHALATA BARIK	MANO RANJAN PADHI	//
		VS	VS	0

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103	CONTC/0006396/2022	BIDYADHAR DANDPAT,NAC,EXEC. OFFICER,UDALA TWINKIL PATEL VS	ADV. VS	// // ()
104	CONTC/0006397/2022	DR. SANJUKTA SAHOO, DIRECTOR OF NURSINGH NABINA MALIKA VS	ADV. VS	// // ()
105	CONTC/0006398/2022	SUSANTA KUMAR BARIK,IAS SUSHASHREE PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()
106	CRLA/0000928/2022	SHALINI PANDIT, I.A.S. MANJAR HUSSAIN VS	GEETANJALI MAJHI VS	// PLANTSITE /142 /2014 ()
107	CRLA/0000929/2022	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	BIKRAM KESHARI BAL VS	// SALIPUR /212 /2022 ()
108	CRLA/0000930/2022	STATE OF ODISHA JALADHARA SETHI VS	TAPAN JYOTI PANI VS	// BASTA /221 /2017 ()
109	CRLA/0000931/2022	STATE OF ODISHA SUKA @ SUKANTA @ BIRABARA SAHOO VS	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /51 /2015 ()
110	CRLA/0000932/2022	STATE OF ODISHA RABINDRA RANA @ KALIA VS	PRASANTA KUMAR PANDA VS	// DIGAPAHANDI /27 /2014 ()
111	CRLA/0000933/2022	STATE OF ODISHA SIMANCHAL SWAIN VS	BISWAJIT NAYAK VS	// KHALLIKOTE /118 /2015 ()
112	CRLA/0000934/2022	STATE OF ODISHA SAMIRA @ MUNA NAIK VS	AMLAN SHAKTI PAUL VS	// KHANDAPARA /29 /2019 ()
113	CRLLP/0000046/2022	STATE OF ODISHA STATE OF ODISHA VS PRAKASH @ KARUNAKAR MAHANTA	SOUBHAGYA KETAN NAYAK, A.G.A. VS	// // // KEONJHAR TOWN /151 /2018 () //

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114	CRLMC/0003054/2022	PRASANT KUMAR BEHERA@MANGU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JAGATSINGPUR /199 /2022 () //
115	CRLMC/0003055/2022	ER.RAJ KISHORE SAHOO VS STATE OF ODISHA	CHAITANYA NAYAK VS	// /0 () //
116	CRLMC/0003056/2022	MANOJ KUMAR NAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// /0 () //
117	CRLMC/0003057/2022	PRAMOD KUMAR DALAI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	SURADA /393 /2021 () //
118	CRLMC/0003058/2022	RADHASYAM@KALANDI SETHI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BONTH /1 /2017 () //
119	CRLMC/0003059/2022	AJAY BEHERA@TUTU VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /75 /2016 () //
120	CRLMC/0003060/2022	JITENDRA NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NARLA /55 /2016 () //
121	CRLMC/0003061/2022	BIKRAM KESHARI MAHAKUD VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /79 /2010 () //
122	CRLMC/0003062/2022	SAROJ KUMAR DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	SORO /414 /2021 () //
123	CRLMC/0003063/2022	SUPRIYA DIXIT VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BRAJARAJNAGAR /490 /2020 () //
124	CRLMC/0003064/2022	SABITA GIRI VS STATE OF ODISHA	SAMVIT MOHANTY VS	MARINE PS AT JAMBO /119 /2020 () //
125	CRLMC/0003065/2022	KRUSHNA CHANDRA JENA@KRUSHNA JENA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /214 /2011

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003066/2022	BINOD PRADHAN@BULANDA PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /203 /2022
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0003067/2022	PRAKASH CHANDRA DAS@MITU	PRAKASH KUMAR DALAI	NAYAPALLI P.S. /11 /2016
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003068/2022	NALINI PRAVA BEHERA	SRINIBASH SATAPATHY	SAHADEV KHUNTA /148 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003069/2022	SANTOSH KUMAR SWAIN	PARTHA MUKHERJI	S.P.(CID-CRL),CUTTACK /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003070/2022	KHIROD MISHAL	RAJIB RATH	ADVA /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003071/2022	KHIROD MISHAL	RAJIB RATH	ADVA /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003072/2022	RAJESH KHARA@RAJU KHARA	AMULYA RATNA PANDA	JEYPORE TOWN /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003073/2022	SK.SAMATULLA	AMULYA RATNA PANDA	CHANDANPUR /269 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003074/2022	DOLAGOBINDA MOHARANA	SUDARSAN BEHERA	JANKIA P.S. /95 /2011
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003075/2022	ANIRUDHA DAS	PRADEEP KUMAR MOHAPATRA	MARKAT NAGAR /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003076/2022	SANJIT JENA	AKSHAYA KUMAR SAHOO	MAHILA P.S.(BBSR) /376 /2014
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003077/2022	STATE OF ODISHA MILI MAJHI VS	BHABANI SHANKAR DASPARIDA VS	// NAKTIDEUL /70 /2020 ()
138	CRLMC/0003078/2022	STATE OF ODISHA CHHUAPUA@PRASANTA MOHANTY VS	BHARAT BHUSAN ROUSTRAY VS	// BRAHMANITARANG /179 /2022 ()
139	CRLMC/0003079/2022	STATE OF ODISHA ABHIMANYU NAIK VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /94 /2014 ()
140	CRLMC/0003080/2022	STATE OF ODISHA MUKTI KANTA NAYAK VS	BASUDEV PUJARI VS	// / /0 ()
141	CRLMC/0003081/2022	BIRANJAN KUMAR PATI EPARI SALINI VS	G.N.MOHAPATRA VS	// CAPITAL P.S. /493 /2018 ()
142	CRLMP/0002183/2022	STATE OF ODISHA ER.RAJ KISHORE SAHOO VS	SUMANTA KUMAR NAYAK VS	// / /0 ()
143	CRLMP/0002184/2022	STATE OF ODISHA PRAMOD MALLIK VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /95 /2022 ()
144	CRLMP/0002185/2022	STATE OF ODISHA PRADIPTA KUMAR MOHANTY VS	J.K.KHANDAYATRAY VS	// NAYAPALLI P.S. /368 /2013 ()
145	CRLMP/0002186/2022	STATE OF ODISHA LILY BISWAL VS	SAMBEET PATTANAYAK VS	// / /0 ()
146	CRLMP/0002187/2022	STATE OF ODISHA BIJAYA KUMAR SABAT VS	BISWARANJAN DALAI VS	// MUNIGUDA /61 /2022 ()
147	CRLMP/0002188/2022	STATE OF ODISHA AJIT KUMAR MEHER VS	ALOK KUMARDAS VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :19/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002189/2022	ALDA NIRGA @ A.NIRGA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	PARLAKHEMUNDI /167 /2022 () //
149	CRLMP/0002190/2022	PRAMOD KUMAR GUPTA VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
150	CRLREV/0000493/2022	MANAS RANJAN NAYAK VS SINGHASINI DAS	SIDDHARTH GOUTAM DAS VS	MAHILA (BERHAMPUR) /15 /2021 () //
151	FAO/0000409/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. VS BAIKUNTHA PRASAD DAS	ADAM ALI KHAN VS	// () //
152	FAO/0000410/2022	THE MANAGER (T.P.CELL), M/S.NEW INDIA ASSURANCE CO. VS PANCHADEV YADAV	ADAM ALI KHAN VS	// () //
153	ITA/0000083/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS M/S. PAWANJAY SPONGE IRON LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(INCOME TAX) VS	// () //
154	MACA/0000541/2022	ORIENTAL INSURANCECO. LTD. VS SUJATA MOHANTY	ADAM ALI KHAN VS	// () //
155	MACA/0000542/2022	SATRUGHAN SAHOO VS BULU BIHARI	GOKULANANDA MOHANTY VS	// () //
156	MACA/0000543/2022	RASHMITA JETHI VS ID MUHAMMAD ANSARAI	DEBASISH PATNAIK VS	// () //
157	MACA/0000544/2022	MANASHI PADHI VS AJAYA KUMAR BARIK	DEBASISH PATNAIK VS	// () //
158	RPFAM/0000260/2022	JITENDRA KUMAR PRADHAN VS RANU JENA	AMITAV TRIPATHY VS	// () //
159	RSA/0000270/2022	EXECUTIVE ENGINEER, IRRIGATION DEPT., NIMAPARA	ABHODHYA RANJAN DASH, A.G.A.	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	ADDL.SESIONS JUDGE,NIMPARA(Puri)
160	RVWPET/0000276/2022	PRATAP CHANDRA BARIK MAHANADI COALFIELDS LTD.	S.D.DAS (SR. ADV.)	RFA/0000007/2019
		VS	VS	//
161	TRP(C)/0000401/2022	M/S.NIRAJ CEMENT STRUCTURAL LTD. JHINA KUMARI SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
162	TRP(C)/0000402/2022	MADHAB CHANDRA SAHU NIBEDITA NAYAK @ JENA	PRADEEP KUMAR KUNDU	//
		VS	VS	0
163	TRP(C)/0000403/2022	PARSURAM NAYAK SUNITA PRADHAN	GYANA RANJAN MOHANTY	//
		VS	VS	0
164	TRP(C)/0000404/2022	ASHWINI KUMARI AISHWARYA ROUT	PRAFULLA KUMAR BISWAL	//
		VS	VS	0
165	WA/0001375/2022	DEVIDUTTA MOHANTY STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
166	WA/0001376/2022	BUDHURAM KUDAI STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
167	WA/0001377/2022	LEELABATI NAYAK M/S. RAIPUR ENERGEN LIMITED	ANUPAM RATH	//
		VS	VS	0
168	WA/0001378/2022	M/S.HINDALCO. INDUSTRIES LTD. STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	//
		VS	VS	0
169	WA/0001379/2022	NIMAI PRADHAN STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
170	WA/0001380/2022	MANAS RANJAN SAHU SURESH CHANDRA DAS	SUMAN MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001381/2022	STATE OF ODISHA SANIA PUJARI VS	ADV. VS	// // ()
172	WA/0001382/2022	STATE OF ODISHA HARI KOTIA VS	ADV. VS	// // ()
173	WA/0001383/2022	STATE OF ODISHA ABHAYA KUMAR MUDULI VS	LAXMIMANTA MOHANTY VS	// // ()
174	WP(C)/0027714/2022	STATE OF ODISHA CHUTU NAG VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
175	WP(C)/0027715/2022	STATE OF ODISHA DHANESWAR PANDA VS	MANAS PATI VS	// // ()
176	WP(C)/0027716/2022	STATE OF ODISHA RABINDRA KUMAR PATTNAIK VS	MANAS PATI VS	// // ()
177	WP(C)/0027717/2022	STATE OF ODISHA GANESH CHANDRA ROUT VS	PRAKASH RANJAN BARIK VS	// // ()
178	WP(C)/0027718/2022	STATE OF ODISHA SURJYA NARAYAN MAHARANA VS	JITENDRA KUMAR DIGAL VS	// // ()
179	WP(C)/0027719/2022	STATE OF ODISHA SUBASH CHANDRA DAS VS	ANIL KUMAR DAS VS	// // ()
180	WP(C)/0027720/2022	STATE OF ODISHA NAMITA SINGH VS	RUDRA NARAYAN PARIJA VS	// // ()
181	WP(C)/0027721/2022	STATE OF ODISHA UTTARESWARI THAKURANI BIJE, JAGATSINGHPURNIKUNJA KUMAR DEO VS COMMNR. OF ENDOWMENTS, ODISHA	VS VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0027722/2022	BASANT BHOI VS STATE OF ODISHA	G.N.PANDA VS	// 0 //
183	WP(C)/0027723/2022	LAXMIKANTA PATTNAIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
184	WP(C)/0027724/2022	CAPITAL ACADEMY OF NURSING, KHURDA VS CHAIRMAN, ODISHA NURSES AND MIDWIVES REGISTRATION COUNCIL, BBSR	M.M.PATNAIK VS	// 0 //
185	WP(C)/0027725/2022	COLLEGE OF NURSING, CTC VS STATE OF ODISHA	M.M.PATNAIK VS	// 0 //
186	WP(C)/0027726/2022	PRAMOD BARIK VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
187	WP(C)/0027727/2022	GOUTAM BUDHA INTERNATIONAL SCHOOL FOUNDATION VS THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR	SUDHANU KUMAR SARANGI VS	// 0 //
188	WP(C)/0027728/2022	SIDHI KANTA TRIPATHY VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
189	WP(C)/0027729/2022	KAMALAKANTA PARIDA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
190	WP(C)/0027730/2022	SANJIB KUMAR PANDA VS ADDL. SECY. TO THE GOVT., BBSR	SUKANTA KUMAR NAYAK VS	// 0 //
191	WP(C)/0027731/2022	KARTIKA SETHI VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
192	WP(C)/0027732/2022	SIVA MOHANTY VS STATE OF ODISHA	VS	// 0 //
193	WP(C)/0027733/2022	ARATI PANDA	SUKANTA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0027734/2022	ADDL. SECY. TO THE GOVT., BBSR KARTIK MAHAPATRA	MANOJ OJHA	//
		VS	VS	0
195	WP(C)/0027735/2022	STATE OF ORISSA PRATAP KUMAR SINGH	TAPAN KUMAR BISWAL	//
		VS	VS	0
196	WP(C)/0027736/2022	STATE OF ODISHA SAUDAMINI MUDULI	DEBASIS TRIPATHY	//
		VS	VS	0
197	WP(C)/0027737/2022	STATE OF ODISHA AKSHAYA KUMAR MISHRA	KARUNAKAR RATH	//
		VS	VS	0
198	WP(C)/0027738/2022	COMMN. CUM SECY., GOVT. OF WATER RESOURCE DEPT., BBSR GANESH CHANDRA MOHAPATRA	MANOJ OJHA	//
		VS	VS	0
199	WP(C)/0027739/2022	STATE OF ORISSA SIVARAM BARIK	DEBASIS TRIPATHY	//
		VS	VS	0
200	WP(C)/0027740/2022	STATE OF ODISHA AMULYA KUMAR PANDA	MANOJ OJHA	//
		VS	VS	0
201	WP(C)/0027741/2022	STATE OF ORISSA PARESH MURMU	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
202	WP(C)/0027742/2022	UNION OF INDIA CHIRANJIBI BEHERA	DEBASIS TRIPATHY	//
		VS	VS	0
203	WP(C)/0027743/2022	STATE OF ODISHA ANANTA RANA	GOPAL CHARAN MOHANTY	//
		VS	VS	0
204	WP(C)/0027744/2022	STATE OF ORISSA CH. SIMADRI PATRO	MIHIR KANTA RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0027745/2022	STATE OF ODISHA BIGNESWAR SAHOO VS	DEBASIS TRIPATHY VS	// // ()
206	WP(C)/0027746/2022	STATE OF ODISHA BIJAY CHANDRA PANDA VS	MIHIR KANTA RATH VS	// // ()
207	WP(C)/0027747/2022	STATE OF ODISHA BRAJAYANTI PATANAIAK VS	MIHIR KANTA RATH VS	// // ()
208	WP(C)/0027748/2022	STATE OF ODISHA ALOK KUMAR LENKA VS	DEBASIS TRIPATHY VS	// // ()
209	WP(C)/0027749/2022	STATE OF ODISHA UDAYANATH SABAT VS	MIHIR KANTA RATH VS	// // ()
210	WP(C)/0027750/2022	STATE OF ODISHA SANATAN ROUL VS	UMESH CHANDRA MOHANTY VS	// // ()
211	WP(C)/0027751/2022	STATE OF ODISHA BINODA KUMAR SABAT VS	MIHIR KANTA RATH VS	// // ()
212	WP(C)/0027752/2022	STATE OF ODISHA ACHYUT KUMAR BHOI VS	RANJIT SAMAL VS	// // ()
213	WP(C)/0027753/2022	STATE OF ORISSA GYANA RANJAN AMANTA VS	RANJIT SAMAL VS	// // ()
214	WP(C)/0027754/2022	STATE OF ODISHA NILAMANI BEHERA VS	TATHAGATA SAHOO VS	// // ()
215	WP(C)/0027755/2022	STATE OF ODISHA NAKUL CHARAN SHAW VS STATE OF ODISHA	TATHAGATA SAHOO VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :19/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)0027756/2022	BIJAYA KRUSHNA NAYAK VS PRINCIPAL SECY. TO GOVT.,H AND UD DEPT.,BBSR	MANORANJAN MISHRA VS	// 0
217	WP(C)0027757/2022	JATINDRA KUMAR MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0
218	WP(C)0027758/2022	BISWANATH SINGH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0
219	WP(C)0027759/2022	LOUIS EKKA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0
220	WP(C)0027760/2022	SANJAY KUMAR SATPATHY VS R.T.O., BBSR 2	K.C.MAJHI VS	// 0
221	WP(C)0027761/2022	DURYODHAN JENA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0
222	WP(C)0027762/2022	DURGA PRASAD BEHERA VS R.T.O.,KENDRAPADA	K.C.MAJHI VS	// 0
223	WP(C)0027763/2022	HALADHAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0
224	WP(C)0027764/2022	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0
225	WP(C)0027765/2022	BISWAJIT MOHAPATRA VS PRINCIPAL SECY. TO GOVT., BBSR	SUSHANTA KUMAR JOSHI VS	// 0
226	WP(C)0027766/2022	ASHOK KUMAR MAHAKUR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0
227	WP(C)0027767/2022	SANTOSH KUMAR MAHARANA	ANUP UDAYA SENAPATI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0027768/2022	STATE OF ODISHA NIRANJAN SENAPATI	GOPINATH MISHRA	//
		VS	VS	0
229	WP(C)/0027769/2022	STATE OF ODISHA HARIHAR JENA	GEETANJALI MAJHI	//
		VS	VS	0
230	WP(C)/0027770/2022	UNION OF INDIA BISHNUPRIYA SETHI	DEBADATTA MOHANTY	//
		VS	VS	0
231	WP(C)/0027771/2022	PURI CO-OPERATIVE MILK PRODUCERS UNION LTD. JAGABANDHU SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
232	WP(C)/0027772/2022	BOARD OF SECONDARY EDUCATION, CUTTACK HARAPRIYA MOHAPATRA	BIDYALOK MOHAPATRA	//
		VS	VS	0
233	WP(C)/0027773/2022	REGIONAL EMPLOYEES PROVIDENT FUND COMMISSIONER, ODISHA SULATA MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
234	WP(C)/0027774/2022	STATE OF ODISHA BAISHNAB CHARAN DASH	BIDYALOK MOHAPATRA	//
		VS	VS	0
235	WP(C)/0027775/2022	EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR TKP PROJECT PVT. LTD., SAMBALPUR	RAJEET ROY	//
		VS	VS	0
236	WP(C)/0027776/2022	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI DR. RAJALAXMI SWAIN	BIDYALOK MOHAPATRA	//
		VS	VS	0
237	WP(C)/0027777/2022	EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR PDF EMPLOYEE ASSOCIATION, ANGUL	PRASANTA KISHORE RAY	//
		VS	VS	0
238	WP(C)/0027778/2022	STATE OF ODISHA BIJAY KUMAR MALLICK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0027779/2022	GOVT. OF INDIA MITA DEBGOSWAMI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// // 0 //
240	WP(C)/0027780/2022	ASWIN VS THE NATIONAL ALUMINIUM COMPANY LTD., BBSR	ADHIRAJ MOHANTY VS	// 0 //
241	WP(C)/0027781/2022	KRUSHNA KUMARI JENA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
242	WP(C)/0027782/2022	PRAVAT DASH VS STATE OF ODISHA	VS	// 0 //
243	WP(C)/0027783/2022	CHANDRIMANI DEI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
244	WP(C)/0027784/2022	SAMARENDRA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
245	WP(C)/0027785/2022	MINATI DASH VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
246	WP(C)/0027786/2022	SUBASINI GHANA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
247	WP(C)/0027787/2022	DINABANDHU SIAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
248	WP(C)/0027788/2022	ORISSA STATE HANDLOOM WEAVERS CO-OP. SOCIETY VS THE AUDITOR GENERAL OF CO-OP. SOCIETIES, ODISHA	SANTOSH KUMAR RATTANAIAK VS	// 0 //
249	WP(C)/0027789/2022	RANJAN KUMAR DUTTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0027790/2022	JAYAPRAKASH NARAYAN PANI VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
251	WP(C)/0027791/2022	PURABI MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0027792/2022	SADHABANI PALEI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
253	WP(C)/0027793/2022	SANJAY KUMAR BHUYAN VS EXECUTIVE OFFICER, BARIPADA MUNICIPALITY, BARIPADA	MANOJ KUMAR MOHANTY-2 VS	// 0 //
254	WP(C)/0027794/2022	ANIRUDHA MOHAKUL VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
255	WP(C)/0027795/2022	PRADEEPTA KUMAR TRIPATHY VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
256	WP(C)/0027796/2022	MILAN KUMAR BADU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY-2 VS	// 0 //
257	WP(C)/0027797/2022	DHARMAGARH SUB-DIVISION KENDRANCHAL, KOSHA VS STATE OF ODISHA	SUBESWAR KUMAR RAMA VS	// 0 //
258	WP(C)/0027798/2022	SUNIL KUMAR PATRA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
259	WP(C)/0027799/2022	NITYANANDA BHOI VS STATE OF ORISSA	SRIKANTA KUMAR NATH VS	// 0 //
260	WP(C)/0027800/2022	KAUSHIKA BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
261	WP(C)/0027801/2022	SARAT CHANDRA DAS	RAMESH CHANDRA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027802/2022	SUNAKAR KHUNTIA	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027803/2022	NILAMANI SWAIN	RAMESH CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027804/2022	CHARUTULA SAHOO @ SAHU	AJAYA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0027805/2022	SANDEEP KUMAR NANDA	SUBHRANSU SEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027806/2022	BASANTA KUMAR ROU TRAY	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027807/2022	RANJAN KUMAR SAHOO	D.R.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027808/2022	M/S ARUNODAYA MINERALS AND METAL TRADING	ISOR RUPAKSHYAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027809/2022	RANJAN KUMAR SAHOO	D.R.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027810/2022	HIRANYA KUMAR SAHOO	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0027811/2022	SHREE GOPAL JEW BIJE, PURI	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027812/2022	RANJAN KUMAR SAHOO	D.R.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0027813/2022	STATE OF ODISHA BAMADEV DASH VS	NIRANJAN LENKA VS	// // ()
274	WP(C)/0027814/2022	STATE OF ODISHA CHIRANJIBI SAHU VS	PARSURAM DAS VS	// // ()
275	WP(C)/0027815/2022	STATE OF ODISHA RANJAN KUMAR SAHOO VS	D.R.SWAIN VS	// // ()
276	WP(C)/0027816/2022	STATE OF ODISHA SUVENDU PANI VS	AMIYA KUMAR TARAI VS	// // ()
277	WP(C)/0027817/2022	GOVT. OF INDIA TITENDRA MAHAPATRA VS	SYAMALENDU PATTNAIK VS	// // ()
278	WP(C)/0027818/2022	RM, RBI, BBSR SACHI DEI @ DAS VS	JYOTIRMAY GUPTA VS	// // ()
279	WP(C)/0027819/2022	REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK DANDAPANI BADATYA VS	KUNAL KUMAR SWAIN VS	// // ()
280	WP(C)/0027820/2022	STATE OF ODISHA SAUMYA RANJAN DASH VS	BIBHUTI BHUSAN MISHRA VS	// // ()
281	WP(C)/0027821/2022	STATE OF ODISHA M/S SMART AGENCY, ANGUL VS	BIGYAN KUMAR SHARMA VS	// // ()
282	WP(C)/0027822/2022	CM CUM AO, KARNATAK BANK LTD., ANGUL SNEHALATA BEHERA VS	TRILOCHAN DASH VS	// // ()
283	WP(C)/0027823/2022	STATE OF ODISHA PRASANA KUMAR MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :19/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0027824/2022	BANAJINI MAHARATHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	WP(C)/0027825/2022	SANDEEP ACHARYA VS THE PRINCIPAL SECY., FINANCE DEPT., GOVT. OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
286	WP(C)/0027826/2022	ALL ORISSA CONTRACTORS ASSOCIATION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0027827/2022	JOGESH CHANDRA SAMANTSINGHAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
288	WP(C)/0027828/2022	LOKNATH MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
289	WP(C)/0027829/2022	DEBENDRA KUMAR MALLICK VS BM, UCO BANK, MARKANDAPUR BRANCH	RABI NARAYAN BEHERA VS	// 0 //
290	WP(C)/0027830/2022	SANKAR MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
291	WP(C)/0027831/2022	SUKANTA GHADAI VS STATE OF ODISHA	DAMODAR PATRA VS	// 0 //
292	WP(C)/0027832/2022	LAXMI GHADEI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
293	WP(C)/0027833/2022	PRAMOD KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
294	WP(C)/0027834/2022	GANESH KUMAR RATH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
295	WP(C)/0027835/2022	UMESH CHANDRA DAS	PRATIK DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE COLLECTOR AND DM, BALASORE		//
296	WP(C)/0027836/2022	UDAYANATH ROUT	SEPHALEE DAS	//
		VS	VS	0
		PARADEEP PORT TRUST		//
297	WP(C)/0027837/2022	RAMABALLAV MISHRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027838/2022	MALATI HEMBRAM	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0027839/2022	DHANAJAY GIRI	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0027840/2022	MANAS RANJAN DEHURI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0027841/2022	GOURI SHANKAR DAS	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0027842/2022	SOURAV MALLICK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0027843/2022	DR. BISWA BIHARI MOHANTY	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027844/2022	DEEPAK KUMAR SWAIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0027845/2022	M/S. SAGAR BUSINESS PVT. LTD., BBSR	SIDDHARTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0027846/2022	BIJAY KUMAR SAHOO @ BIJAY SAHOO	UMESH CHANDRA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0027847/2022	STATE OF ODISHA JHANAMANI SOREN VS	RANJIT SAMAL VS	// // ()
308	WP(C)/0027848/2022	STATE OF ORISSA M/S. SAGAR BUSINESS PVT. LTD., BBSR VS	SIDDHARTHA SAMAL VS	// // ()
309	WP(C)/0027849/2022	STATE OF ODISHA DEEPAK KUMAR MOHANTY VS	RANJIT SAMAL VS	// // ()
310	WP(C)/0027850/2022	STATE OF ORISSA BIKRAM KESHARI PATTANAIAK VS	SANJIB MOHANTY VS	// // ()
311	WP(C)/0027851/2022	THE CEO, TPCODL, BBSR M/S. SAGAR BUSINESS PVT. LTD., BBSR VS	SIDDHARTHA SAMAL VS	// // ()
312	WP(C)/0027852/2022	STATE OF ODISHA BISWAJIT MOHANTA VS	RANJIT SAMAL VS	// // ()
313	WP(C)/0027853/2022	STATE OF ORISSA PANKAJ PARIDA VS	UMESH CHANDRA MOHANTY VS	// // ()
314	WP(C)/0027854/2022	STATE OF ODISHA GAGAN BEHERA VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
315	WP(C)/0027855/2022	STATE OF ODISHA SOURAVA BHOL VS	RANJIT SAMAL VS	// // ()
316	WP(C)/0027856/2022	STATE OF ORISSA SABITA BEHERA VS	PRAFULLA KUMAR KAR VS	// // ()
317	WP(C)/0027857/2022	STATE OF ODISHA SUVENDU MOHANTY VS	MITHUN DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0027858/2022	PUSPANJALI PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
319	WP(C)/0027859/2022	SACHIN KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
320	WP(C)/0027860/2022	DASAMI BARA VS CHIEF GM, COLD ROLLING MILL, SAIL,ROURKELA	SOUMYAKANTA TRIPATHY VS	// 0 //
321	WP(C)/0027861/2022	SURENDRA KUMAR DORA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
322	WP(C)/0027862/2022	ANIRUDHA DAS VS CUTTACK DEVELOPMENT AUTHORITY	SUSANTA KUMAR JETHY VS	// 0 //
323	WP(C)/0027863/2022	SUSIM KANTI MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
324	WP(C)/0027864/2022	ODISHA GRAMYA BANK, KANDARPUR BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
325	WP(C)/0027865/2022	GURU PRASAD JENA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
326	WP(C)/0027866/2022	ODISHA GRAMYA BANK, KANDARPUR BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
327	WP(C)/0027867/2022	SITA MINZ VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
328	WP(C)/0027868/2022	ODISHA GRAMYA BANK, KANDARPUR BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
329	WP(C)/0027869/2022	SMRUTIPRAVA PRADHAN	GYANARANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027870/2022	SADANANDA SAHU	D.N.MISRA	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0027871/2022	ODISHA GRAMYA BANK, KANAKPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., PR AND DW DEPT., BBSR		//
332	WP(C)/0027872/2022	CHITTA RANJAN BEHERA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027873/2022	ODISHA GRAMYA BANK, KANAKPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT., BBSR		//
334	WP(C)/0027874/2022	ODISHA GRAMYA BANK, KANAKPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE CDMO., JAGATSINGHPUR		//
335	WP(C)/0027875/2022	MANJUSHREE PRADHAN	DEBENDRANATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0027876/2022	PRAMILA PARIDA	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027877/2022	SANJAY KUMAR PRADHAN	SAROJ KUMAR PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0027878/2022	ARDHENDU SARANGI	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027879/2022	M/S. GANAPATI CASHEW INDUSTRIES, KORAPUT	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		STATE BANK OF INDIA		//
340	WP(C)/0027880/2022	BRUNDABAN BARIHA	AMITAV TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE OF ODISHA		//
341	WP(C)/0027881/2022	M/S. ANUSHA-B.K.D. JOINT VENTURE(JV)	SIDHANT DWIBEDI	//
		VS	VS	()
		EAST COAST RAILWAY		//
342	WP(C)/0027882/2022	JAMI SAI KUMAR	SAHASARANSU SOURAV	//
		VS	VS	()
		STATE BANK OF INDIA		//
343	WP(C)/0027883/2022	DR. GANESH CHANDRA KUND	JAYDEEP PAL	//
		VS	VS	()
		STATE OF ODISHA		//
344	WP(C)/0027884/2022	ASHALATA PUHAN	MITHUN DAS	//
		VS	VS	()
		STATE OF ODISHA		//
345	WP(C)/0027885/2022	AJAYA KUMAR MAHARANA	NIRANJAN MAHARANA	//
		VS	VS	()
		STATE OF ODISHA		//
346	WP(C)/0027886/2022	GANJAM DISTRICT ORTHOPEDICALLY HANDICAPPED WHEELCHAIR ASSOCIATION	PRAVELLAR KUMAR SORATHI	//
		VS	VS	()
		STATE OF ODISHA		//
347	WP(C)/0027887/2022	MAHENDRA BEHERA	PARTHA SARATHI NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
348	WPCRL/0000127/2022	JIBANJITA SENAPATI	AJIT CH MOHAPATRA	//0
		VS	VS	()
		COMMISSIONER CUM SECRETARY		//
349	WPCRL/0000128/2022	SHER KHAN PATEL	GAUTAM SIDDIQUE	//0
		VS	VS	()
		STATE OF ODISHA		//
350	ABLAPL/0013588/2022	ASWINI MULIA	BISWAJIT PASAYAT	LALBAG /210 /2022
		VS	VS	()
		STATE OF ODISHA		//
351	ABLAPL/0013589/2022	PRABIR KUMAR MOHANTY	SUSANTA KUMAR ROUT	//0
		VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0013590/2022	KARAMSINGH SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /227 /2022 () //
353	ABLAPL/0013591/2022	ANAND MUNDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /417 /2022 () //
354	ABLAPL/0013592/2022	HARI NAIK @ HARI NAYAK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /259 /2022 () //
355	ABLAPL/0013593/2022	NAYAK SRI JAGADISH PRASAD SINGH VS STATE OF ODISHA(VIG.)	BASUDEV PUJARI VS	KORAPUT VIGILANCE /32 /2022 () //
356	ABLAPL/0013594/2022	SAROJ KUMAR BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANDARPUR /178 /2022 () //
357	ABLAPL/0013595/2022	JUGOYOTI CHAND VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /74 /2021 () //
358	ABLAPL/0013596/2022	GADADHARA SAMANTARAY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAGHAMARI /139 /2022 () //
359	ABLAPL/0013597/2022	ASHUTOSH PRADHAN @ ASUTOSH PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /46 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000131/2022
360	ABLAPL/0013598/2022	ASHUTOSH PRADHAN @ ASUTOSH PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /48 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000133/2022
361	ABLAPL/0013599/2022	ASHUTOSH PRADHAN @ ASUTOSH PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /43 /2022 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000126/2022
362	ABLAPL/0013600/2022	ASHUTOSH PRADHAN @ ASUTOSH PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAIDESWAR /50 /2022 () //
363	ABLAPL/0013601/2022	ASHUTOSH PRADHAN @ ASUTOSH PRADHAN	SMRUTI RANJAN MOHAPATRA	BAIDESWAR /49 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0013602/2022	SANJAY SANTARA	SURESH KUMAR JENA	/ /0
		VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000110/2022
365	ABLAPL/0013603/2022	PRABINA KUMAR DAS	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0013604/2022	PRAFULLA KUMAR DAS	KSHIROD KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0013605/2022	RAHUL SETHI @ SUKURA @ PRAKASH SETHI	NIRANJAN SINGH (1)	SORO /435 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0013606/2022	SUNIL JENA	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
		STATE OF ODISHA		2(B)CC/0000005/2022
369	ABLAPL/0013607/2022	SUNIL PRADHAN	DIGAMBAR SETHI	/ /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
		STATE OF ODISHA		ICC/0000111/2022
370	ABLAPL/0013608/2022	PRATIMA MAHUNTA	RAMDAS ACHARY	DELANGA /271 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0013609/2022	NAKULA BARAL @ DEBADUTTA BARAL	SUVALAXMI DEVI	BEGUNIA P.S. /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0013610/2022	ARANYA SETHY	BISWAJIT RANJAN TRIPATHY	PURUNAKATAK /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0013611/2022	BASANTI SAMANTARAY	AMLAN SHAKTI PAUL	KHURDA MODEL /492 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0013612/2022	RUDRA DEHURY	RONIT GHOSH	KANIHA /171 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013613/2022	STATE OF ODISHA MUSTAK HASAN KHAN @ MUSTAQ HOSSAIN KHANSK. ZAFARULLA VS	VS	// SORO /48 /2019 ()
376	ABLAPL/0013614/2022	STATE OF ODISHA RAJGOPAL PANIGRAHI VS	SAHASRANSU SOURAV VS	// BIRMAHARAJPUR /204 /2022 ()
377	ABLAPL/0013615/2022	STATE OF ODISHA BABINANDA MISHRA @ SAGARENDRA MISHRA VS	SK. ZAFARULLA VS	// NILGIRI /20 /2017 ()
378	ABLAPL/0013616/2022	STATE OF ODISHA SURESH PRADHAN VS	ASHOK DAS VS	// PATTAPUR (DIGAPAHANDI) /367 /2022 ()
379	ABLAPL/0013617/2022	STATE OF ODISHA KAMALA KANTA JENA @ JUJU VS	ARUN KUMAR ACHARYA VS	// BASUDEVPUR /221 /2013 ()
380	ABLAPL/0013618/2022	STATE OF ODISHA GOURANGA SAHOO VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /237 /2022 ()
381	ABLAPL/0013619/2022	STATE OF ODISHA BABULA @ DINABANDHU JENA VS	BINI MISHRA VS	// KAMARDA /92 /2022 ()
382	ABLAPL/0013620/2022	STATE OF ODISHA TAPAN KUMAR SAHOO VS	ARUN KUMAR ACHARYA VS	// DHUSURI /272 /2022 ()
383	ABLAPL/0013621/2022	STATE OF ODISHA SK. NAZAR VS	BIKRAM KESHARI BAL VS	// SALIPUR /235 /2019 ()
384	ABLAPL/0013622/2022	STATE OF ODISHA BISWAJIT PARIDA @ KITU PARIDA VS	DHANANJAYA NAYAK VS	// NANDANKANAN /139 /2022 ()
385	ABLAPL/0013623/2022	STATE OF ODISHA KESHAB SANTA VS	BIJAYA KUMAR RAGADA VS	// TUREIKELA /189 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0013624/2022	SUBASH NANDA @ SUBASH KUMAR NANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOLANGIR TOWN /625 /2019 () //
387	ABLAPL/0013625/2022	AJIT JENA VS STATE OF ODISHA	S.S.RAY (2) VS	HINJILI (ASKA) /351 /2021 () //
388	ABLAPL/0013626/2022	RANJAN KUMAR DAS @ MUNU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /201 /2022 () //
389	ABLAPL/0013627/2022	CHANDRAMANI SAHU @ SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /452 /2022 () //
390	ABLAPL/0013628/2022	PRAFULLA KUMAR DASH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BONTH /152 /2021 () //
391	ABLAPL/0013629/2022	SUSANTA KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /267 /2022 () //
392	ABLAPL/0013630/2022	PRAKASH DORA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /236 /2022 () //
393	ABLAPL/0013631/2022	SARJAN PARABHUE VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /321 /2022 () //
394	ABLAPL/0013632/2022	MUNA PATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JODA /286 /2022 () //
395	ABLAPL/0013633/2022	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //
396	ABLAPL/0013634/2022	TUSHAR BAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /334 /2022 () //
397	ABLAPL/0013635/2022	HARISH KANTA	MANORANJAN PADHY	SUNABEDA /160 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0013636/2022	BAPI PRADHAN @ JAYANTA PRADHAN	JAYANTA KUMAR MAJHI	BALASORE TOWN /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0013637/2022	MOHAN KUMAR SHARMA @ MOHAN SHARMA	SUSHANTA KUMAR PRADHAN	DHAMA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0013638/2022	SATYABRATA PANIGRAHI	JAYANTA KUMAR MAJHI	CHANDIPUR /81 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0013639/2022	BABU CHHUA @ ASHOK BEHERA	JAYANTA KUMAR MAJHI	BALASORE TOWN /165 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0013640/2022	SIPU DAS	JAYANTA KUMAR MAJHI	BALASORE TOWN /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0013641/2022	BABU @ HARISH CH. ROUT @ HARISH CHANDRA ROUT	JAYANTA KUMAR MAJHI	RUPSA /80 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0013642/2022	SK. RASID	AMULYA RATNA PANDA	BALASORE TOWN /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0013643/2022	RAMESH SAHOO @ RAMESH KUMAR SAHOO	AMLAN SHAKTI PAUL	KHURDA P.S. /10 /2004
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0013644/2022	ANSHUMAN RAY @ PRASANTA KUMAR SRICHANDAN @ ANSHUMAN MITTAL	ANIRVAN MITTAL	MANCHESWAR P.S. /321 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0013645/2022	HIMANSHU BAG	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /351 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0013646/2022	RANJIT KUMAR SAHOO	SOURA CHANDRA MOHAPATRA	TIRTOL /634 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013647/2022	STATE OF ODISHA APARTI PUHAN VS	PRADEEP KUMAR PARIDA VS	// KHUNTUNI /129 /2021 ()
410	ABLAPL/0013648/2022	STATE OF ODISHA CHANDAN KUMAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /162 /2021 ()
411	ABLAPL/0013649/2022	STATE OF ODISHA ANIL KUMAR PANDI VS	JAYANTA KUMAR BALA VS	// SPL.TASK FORCE /29 /2021 ()
412	ABLAPL/0013650/2022	STATE OF ODISHA BHANJA KISHOR SWAIN @ BHANJA SWAIN VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /101 /2022 ()
413	ABLAPL/0013651/2022	STATE OF ODISHA GHANASHYAM SWAIN VS	AKSHAYA KUMAR SAHOO VS	// DELANGA /293 /2022 ()
414	ABLAPL/0013652/2022	STATE OF ODISHA BICHITRANANDA @ BICHITRA BALIARSINGH VS	SESHADEV DASH VS	// JANKIA P.S. /59 /2017 ()
415	ABLAPL/0013653/2022	STATE OF ODISHA PRABHAKAR ROUSTRAY VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /583 /2022 ()
416	ABLAPL/0013654/2022	STATE OF ODISHA DILLIP KUMAR BEHERA VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /567 /2022 ()
417	ABLAPL/0013655/2022	STATE OF ODISHA URMILA SAHU VS	SIDHARTH PRASAD DAS VS	// G.UDAYAGIRI /116 /2022 ()
418	ABLAPL/0013656/2022	STATE OF ODISHA PANCHANAN SAHU VS	SIDHARTH PRASAD DAS VS	// G.UDAYAGIRI /116 /2022 ()
419	ABLAPL/0013657/2022	STATE OF ODISHA DHANANJAYA PANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// BALIAPAL /189 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :19/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0013658/2022	BANAMALI PRATAPSINGH VS STATE OF ODISHA	BIJAY SWAIN VS	BOLAGARH P.S. /18 /2020 () //
421	ABLAPL/0013659/2022	SANDIP SARANGI @ SANDIP SADANGI @ DUGU VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /559 /2022 () //
422	ABLAPL/0013660/2022	SANDIP SARANGI @ SANDIP SADANGI @ DUGU VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /556 /2022 () //
423	ABLAPL/0013661/2022	JITENDRA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
424	ABLAPL/0013662/2022	SANDIP SARANGI @ SANDIP SADANGI @ DUGU VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /558 /2022 () //
425	ABLAPL/0013663/2022	SANDIP SARANGI @ SANDIP SADANGI @ DUGU VS STATE OF ODISHA	SAILABALA JENA VS	DHENKANAL TOWN /560 /2022 () //
426	ABLAPL/0013664/2022	GOLAK BIHARI PANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	BALIAPAL /189 /2022 () //
427	ABLAPL/0013665/2022	LAMBODAR SAHU @ KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DEOGARH /741 /2022 () //
428	ABLAPL/0013666/2022	ARUN KUMAR SENAPATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /359 /2022 () //
429	ABLAPL/0013667/2022	CHHUAPUA @ PRASANTA MOHANTY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /179 /2022 () //
430	ABLAPL/0013668/2022	RAJESH KUMAR SHAW VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /57 /2022 () //
431	ABLAPL/0013669/2022	ARUPAM PRADHAN	B.S.DAS	MARINE PS JATADHARI MUHAN /27 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :19/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013670/2022	SHIVRAM SUBHASH PANIGRAHI @ SHIVARAM PANIGRAHI	SURYAKANTA DWIBEDI	GOLANTHARA (BERHAMPUR) /365 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0013671/2022	KAILASH CHANDRA DAS	USHARANI PATI	KHANTAPADA /92 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013672/2022	KUMUDINI DAS	SURYAKANTA DWIBEDI	KULIANA /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013673/2022	NRUSINGHA NAIK	BHARAT BHUSAN ROUSTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013674/2022	SAROJINI CHHOTRAY	AMLAN SHAKTI PAUL	BOLAGARH P.S. /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0013675/2022	TULASI @ BULI NAYAK	SIVANANDA SAMAL	NIALI /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0013676/2022	LAXMIKANTA MOHANTA	SURYAKANTA DWIBEDI	KULIANA /34 /2010
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0013677/2022	MAHESWAR MALLICK	SURYAKANTA DWIBEDI	GHATAGAON /156 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :19/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2022 ARBP/24/2022	M/S. JHAR MINING INFRA PVT. LTD.-MP	
2	26/2022 ARBP/24/2022	M/S. JHAR MINING INFRA PVT. LTD.-MP	
3	26/2022 ARBP/24/2022	M/S. JHAR MINING INFRA PVT. LTD.-MP	
4	44/2022 WPCRL/127/2022	JIBANJITA SENAPATI-MP	AJIT CH MOHAPATRA
5	209/2022 CMAPL/555/2022	NARENDRA PRASAD SAHU-MP	MIHIR SAHOO
6	281/2022 RVWPET/276/2022	MAHANADI COALFIELDS LTD.-MP	S.D.DAS (SR. ADV.)
7	282/2022 RVWPET/276/2022	MAHANADI COALFIELDS LTD.-MP	S.D.DAS (SR. ADV.)
8	339/2022 RPFAM/260/2022	JITENDRA KUMAR PRADHAN-MP	AMITAV TRIPATHY
9	376/2022 CRLMP/2121/2022	SABITA HARICHANDAN-MP	SUBHRANSHU DASH
10	447/2022 TRP(C)/401/2022	JHINA KUMARI SAHU-MP	BEDA PRAKASH PANDA
11	448/2022 TRP(C)/402/2022	NIBEDITA NAYAK @ JENA-MP	PRADEEP KUMAR KUNDU
12	449/2022 TRP(C)/404/2022	AISHWARYA ROUT-MP	PRAFULLA KUMAR BISWAL
13	634/2022 FAO/862/2018	PUSPANJALI MOHANTY-MP	M/S.R.P.DALAI
14	683/2022 CRLREV/493/2022	MANAS RANJAN NAYAK-MP	SIDDHARTH GOUTAM DAS
15	1078/2022 RSA/29/2006	UTTAM CHARAN SAHOO-MP	M/S.M.M.SAHU
16	1079/2022 RSA/29/2006	UTTAM CHARAN SAHOO-MP	M/S.M.M.SAHU
17	1080/2022 RSA/29/2006	UTTAM CHARAN SAHOO-MP	M/S.M.M.SAHU
18	1081/2022 RSA/270/2022	EXECUTIVE ENGINEER, IRRIGATION DEPT., NIMAPARA-MP	PODHYA RANJAN DASH, A.G.A.
19	1082/2022 RSA/270/2022	EXECUTIVE ENGINEER, IRRIGATION DEPT., NIMAPARA-MP	PODHYA RANJAN DASH, A.G.A.
20	1083/2022 RSA/82/2018	SHYAM SUNDAR MOHARANA-MP	
21	1084/2022 RSA/37/2010	THABIRA ROUT-MP	M/S.AMIT PR.BOSE
22	1085/2022 CMP/1038/2022	P.BISWANATH PRUSTY-MP	MRUGANKA MAULI PATNAIK
23	1085/2022 RSA/37/2010	THABIRA ROUT-MP	M/S.AMIT PR.BOSE
24	1086/2022 RSA/37/2010	THABIRA ROUT-MP	M/S.AMIT PR.BOSE
25	1086/2022 CMP/1039/2022	PRAFULLA DAS-MP	K.K.SWAIN
26	1087/2022	UMAKANTA BEHERA-MP	SUKANTA KUMAR DALAI

27	CMP/1040/2022 1088/2022	HIMANSU SEKHAR TRIPATHI @ TRIPATHY-MP	DHANANJAYA MUND
28	CMP/1348/2019 1089/2022	SUREKHA NAYAK-MP	
29	CMP/678/2022 1090/2022	PRAVAT KUMAR MAJHI-MP	PRAMOD KUMAR MISHRA
30	CMP/387/2022 1091/2022	LILA SINGH DEO-MP	M/S.BHOJRAJ SETH
31	CMP/49/2019 1092/2022	ORISSA STATE HANDLOOM WEAVERS CO-OPERATIVE SOCIETY	SANJAY KUMAR PATTANAİK
32	CMP/1041/2022 1093/2022	ASHEEMA SAMANTRAY-MP	ASHOK KU MOHAPATRA 1
33	CMP/204/2020 1094/2022	SABI BEHERA-MP	DAMODAR DEO
34	CMP/1042/2022 1095/2022	AKHAYA KUMAR JENA-MP	M/S.N.C.PATI
35	CMP/62/2018 1096/2022	BHASKAR CHANDRA PATTANAİK-MP	AJODHYA RANJAN DASH
36	CMP/1043/2022 1097/2022	BIKASH CHANDRA DAS-MP	SATYABADI MANTRI
37	CMP/1045/2022 1098/2022	GURJEET SINGH-MP	AVIJIT PATNAİK
38	CMP/1046/2022 1160/2022	SBI G.I.CO.LTD.-MP	M/S.G.P.DUTTA
39	MACA/636/2016 1161/2022	SBI G.I.CO.LTD.-MP	M/S.G.P.DUTTA
40	MACA/636/2016 1162/2022	SBI G.I.CO.LTD.-MP	M/S.G.P.DUTTA
41	MACA/636/2016 1163/2022	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
42	MACA/514/2022 1164/2022	ORIENTAL INSURANCECO. LTD.-MP	ADAM ALI KHAN
43	MACA/541/2022 1165/2022	DEBASIS DAS-MP	D.C.SWAIN
44	MACA/529/2022 1166/2022	SATRUGHAN SAHOO-MP	GOKULANANDA MOHANTY
45	MACA/542/2022 1170/2022	SANATAN NAYAK-MP	M/S JAYANT KUMAR RATH
46	WPC(OAC)/158/2010 1171/2022	DEBENDRANATH BEHERA-MP	M/S.SATYAJIT BEHERA
47	WPC(OAC)/3120/2014 1172/2022	BHISMA DEV BAG-MP	
48	WPC(OAC)/932/2019 1724/2022	ALLAUDDIN KHAN@JANJALI-MP	M/S.SURYAKANTA DWIBEDI
49	CRLA/605/2018 1725/2022	MANOJ KU.BARIK-MP	M/S.D.P.DHAL
50	CRLA/427/2018 1726/2022	KANHU MARANDI@MAJHI-MP	CHITTA RANJAN SAHU
51	CRLA/803/2022 1727/2022	M/S. KESHARI ESTATE PVT. LTD.-MP	SUDEEP KUMAR SARANGI
52	CRLA/647/2022 1728/2022	MANJAR HUSSAIN-MP	GEETANJALI MAJHI
53	CRLA/928/2022 1729/2022	MANJAR HUSSAIN-MP	GEETANJALI MAJHI
54	CRLA/928/2022 1730/2022	MANJAR HUSSAIN-MP	GEETANJALI MAJHI
55	CRLA/928/2022 1731/2022	MANJAR HUSSAIN-MP	GEETANJALI MAJHI
56	CRLA/928/2022 1732/2022	PRASANNA KUMAR MOHAPATRA-MP	BIKRAM KESHARI BAL
57	CRLA/929/2022 1733/2022	JALADHARA SETHI-MP	TAPAN JYOTI PANI
	CRLA/930/2022		

58	1734/2022 CRLA/930/2022	JALADHARA SETHI-MP	TAPAN JYOTI PANI
59	1735/2022 CRLA/151/2021	SADANANDA SINGH-MP	AMULYA RATNA PANDA
60	1736/2022 CRLA/931/2022	SUKA @ SUKANTA @ BIRABARA SAHOO-MP	CHEERA RANJAN SATAPATHY
61	1737/2022 CRLA/931/2022	SUKA @ SUKANTA @ BIRABARA SAHOO-MP	CHEERA RANJAN SATAPATHY
62	1738/2022 CRLA/347/2018	MICKY@PRIYA RANJAN MOHANTY-MP	M/S V.NARASINGHA,S.DAS,S.DEVIJAYADEBA BEHERA
63	1739/2022 CRLA/932/2022	RABINDRA RANA @ KALIA-MP	PRASANTA KUMAR PANDA
64	1740/2022 CRLA/932/2022	RABINDRA RANA @ KALIA-MP	PRASANTA KUMAR PANDA
65	1741/2022 CRLA/932/2022	RABINDRA RANA @ KALIA-MP	PRASANTA KUMAR PANDA
66	1742/2022 CRLA/932/2022	RABINDRA RANA @ KALIA-MP	PRASANTA KUMAR PANDA
67	1743/2022 CRLA/933/2022	SIMANCHAL SWAIN-MP	BISWAJIT NAYAK
68	1744/2022 CRLA/933/2022	SIMANCHAL SWAIN-MP	BISWAJIT NAYAK
69	1745/2022 CRLA/934/2022	SAMIRA @ MUNA NAIK-MP	AMLAN SHAKTI PAUL
70	1746/2022 CRLA/934/2022	SAMIRA @ MUNA NAIK-MP	AMLAN SHAKTI PAUL
71	1747/2022 CRLA/934/2022	SAMIRA @ MUNA NAIK-MP	AMLAN SHAKTI PAUL
72	1879/2022 BLAPL/9534/2022	PRADIPTA KUMAR MOHAPATRA-MP	MANORANJAN MISHRA
73	1880/2022 BLAPL/9534/2022	PRADIPTA KUMAR MOHAPATRA-MP	MANORANJAN MISHRA
74	1881/2022 BLAPL/9888/2022	PRASANTA KUMAR GOUDA-MP	JYOTIRMAYA SAHOO
75	1882/2022 BLAPL/3794/2022	JURIA SABAR-MP	JYOTIRMAYA SAHOO
76	1883/2022 BLAPL/9285/2022	PRASANT GOUDA-MP	JYOTIRMAYA SAHOO
77	1884/2022 BLAPL/9573/2022	RABINDRA SAHOO-MP	BIBHU PRASAD MOHANTY
78	1885/2022 BLAPL/9512/2022	DURJYODHAN KUMAR @ KUMBHAR-MP	SATYA NARAYAN MISHRA
79	1886/2022 BLAPL/10267/2022	DIPU @ DIPUNA @ JITENDRA SAHOO-MP	SUBASH CHANDRA MOHANTY
80	1887/2022 BLAPL/4422/2022	PALLAVI MISHRA @ PALLAVI HOTA-MP	BIJAYA KUMAR RAGADA
81	1889/2022 BLAPL/9254/2022	SAMIR KUMAR PATRA-MP	G.N.MOHAPATRA
82	1890/2022 BLAPL/3593/2022	ADYAJYOTI NAYAK-MP	
83	1891/2022 BLAPL/4970/2021	BIJAY MOHANTY-MP	MR. ACHYUTANANAD PATTNAIK, M/S DASRATHI DA
84	1892/2022 BLAPL/8626/2022	BIKASH DANTA-MP	
85	2019/2022 ABLAPL/11809/2022	PRASANTA KUMAR JENA-MP	A.MAHARANA
86	2020/2022 ABLAPL/12600/2022	PRABIN BAGH @ BAGHA-MP	
87	2021/2022 ABLAPL/9020/2022	M. POLEYA-MP	
88	2022/2022 ABLAPL/9478/2022	SUBALA BARIK @ PATRA-MP	
89	2023/2022	DILLIP KHORA-MP	

90	ABLAPL/10876/2022 2024/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
91	ABLAPL/9746/2022 2025/2022	KAZIM MALLICK @ MALLIK @ KAJU-MP	
92	ABLAPL/9692/2022 2026/2022	DILLIP KHORA-MP	
93	ABLAPL/11452/2022 2027/2022	JANAKI MAJHI-MP	
94	ABLAPL/18366/2019 2028/2022	TRILOCHAN MAJHI-MP	
95	ABLAPL/18367/2019 2029/2022	ARUNA KUMAR NAYAK-MP	
96	ABLAPL/12022/2018 2030/2022	K. NARASINGHA MURTY-MP	
97	ABLAPL/10992/2022 2031/2022	SADANANDA MANKI-MP	
98	ABLAPL/11107/2022 2032/2022	DILLIP KUMAR MOHANTY-MP	
99	ABLAPL/10598/2022 2033/2022	RAMA KRUSHNA SAHU-MP	
100	ABLAPL/16857/2021 2034/2022	AZIZ KHAN-MP	
101	ABLAPL/11054/2022 2035/2022	SAMIR DALAI-MP	
102	ABLAPL/5491/2022 2036/2022	BIJAY KUMAR PANDA @ BABAJI-MP	
103	ABLAPL/8426/2021 2037/2022	LOCHAN SAHU @ LOTAN SAHU-MP	
104	ABLAPL/11515/2022 2038/2022	SATYABAN NAYAK-MP	
105	ABLAPL/4662/2022 2039/2022	SITARAM DIKHIT-MP	
106	ABLAPL/12129/2022 2040/2022	BIKASH JENA @ BUTAN-MP	BIKASH CHANDRA PARIJA
107	ABLAPL/10371/2022 2041/2022	GANDAL @ GUNDAL @ GANDUL HANUMAN-MP	
108	ABLAPL/12197/2022 2042/2022	GUMAN PRUSTY @ PRASANT KUMAR PAIKRAY-MP	
109	ABLAPL/8062/2022 2043/2022	MUKESH KUMAR PANDI-MP	
110	ABLAPL/9147/2022 2044/2022	SUBASH PARIDA-MP	
111	ABLAPL/8313/2022 2045/2022	BIBEKANANDA SAMAL-MP	
112	ABLAPL/1933/2022 2046/2022	HARI SAHOO-MP	
113	ABLAPL/11232/2022 2047/2022	SANTOSH BEHERA-MP	
114	ABLAPL/11229/2022 2048/2022	SANTOSH BEHERA-MP	
115	ABLAPL/11230/2022 2049/2022	SANTOSH BEHERA-MP	
116	ABLAPL/11231/2022 2050/2022	SANTOSH PRADHAN-MP	
117	ABLAPL/3339/2020 2051/2022	NARAYAN BALIARSINGH-MP	
118	ABLAPL/15118/2021 2052/2022	BABULA BEHERA @ BHARAT BEHERA-MP	
119	ABLAPL/9570/2022 2053/2022	SANTOSH PARIDA @ LAXMIDHARA PARIDA-MP	
120	ABLAPL/3420/2022 2054/2022	GOBINDA BEHERA-MP	
	ABLAPL/12580/2020		

121	2055/2022 ABLAPL/12106/2022	SIBABRATA SAHOO-MP	
122	2056/2022 ABLAPL/12881/2022	ABHIMANYU MALIK-MP	JAGRUTI BARIK
123	2057/2022 ABLAPL/9489/2022	RABI NAYAK-MP	
124	2058/2022 ABLAPL/7632/2019	BHASKAR ROUT-MP	ACHYUTANANDA PATNAIK
125	2383/2022 CRLMC/1785/2022	SUNAKAR SWAIN-MP	TAPOBANTA BARIK
126	2384/2022 CRLMC/3055/2022	ER.RAJ KISHORE SAHOO-MP	CHAITANYA NAYAK
127	2385/2022 CRLMC/3057/2022	PRAMOD KUMAR DALAI-MP	BHABANI SANKAR DAS
128	2386/2022 CRLMC/3062/2022	SAROJ KUMAR DAS-MP	GOPINATH MISHRA
129	2387/2022 CRLMC/3063/2022	SUPRIYA DIXIT-MP	SIDHESWAR MOHANTY
130	2388/2022 CRLMC/2460/2018	BADRUL ALAM KHAN-MP	M/S.RAKESH SAHU
131	2389/2022 CRLMC/3064/2022	SABITA GIRI-MP	SAMVIT MOHANTY
132	2390/2022 CRLMC/3064/2022	SABITA GIRI-MP	SAMVIT MOHANTY
133	2391/2022 CRLMC/3066/2022	BINOD PRADHAN@BULANDA PRADHAN-MP	JYOTIRMAYA SAHOO
134	2392/2022 CRLMC/3067/2022	PRAKASH CHANDRA DAS@MITU-MP	PRAKASH KUMAR DALAI
135	2393/2022 CRLMC/3069/2022	SANTOSH KUMAR SWAIN-MP	PARTHA MUKHERJI
136	2394/2022 CRLMC/3072/2022	RAJESH KHARA@RAJU KHARA-MP	AMULYA RATNA PANDA
137	2395/2022 CRLMC/3074/2022	DOLAGOBINDA MOHARANA-MP	SUDARSAN BEHERA
138	2396/2022 CRLMC/3075/2022	ANIRUDHA DAS-MP	PRADEEP KUMAR MOHAPATRA
139	2397/2022 CRLMC/3076/2022	SANJIT JENA-MP	AKSHAYA KUMAR SAHOO
140	2398/2022 CRLMC/3077/2022	MILI MAJHI-MP	BHABANI SHANKAR DASPARIDA
141	2399/2022 CRLMC/3078/2022	CHHUAPUA@PRASANTA MOHANTY-MP	BHARAT BHUSAN ROURAY
142	2400/2022 CRLMC/3081/2022	EPARI SALINI-MP	G.N.MOHAPATRA
143	3328/2022 WA/1375/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
144	3329/2022 WA/1375/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
145	3330/2022 WA/1375/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
146	3331/2022 WA/1377/2022	M/S. RAIPUR ENERGEN LIMITED-MP	ANUPAM RATH
147	3332/2022 WA/1376/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
148	3333/2022 WA/1376/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
149	3334/2022 WA/1376/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
150	3335/2022 WA/1380/2022	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
151	3336/2022 WA/1378/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
152	3337/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.

153	WA/1378/2022 3338/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, A.S.C.
154	WA/1378/2022 3339/2022	JOGENDRA PANDA-MP	
155	WA/257/2014 3340/2022	JOGENDRA PANDA-MP	JIBAN RANJAN DASH
156	WA/257/2014 3341/2022	JOGENDRA PANDA-MP	
157	WA/257/2014 3342/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
158	WA/1379/2022 3343/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
159	WA/1379/2022 3344/2022	JYOTIRINDRA NARAYAN BHANJA DEO-MP	M/S.J.R.DASH
160	WA/530/2016 3345/2022	ABHAYA KUMAR MUDULI-MP	LAXMIMANTA MOHANTY
161	WA/1383/2022 3346/2022	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
162	WA/88/2017 3347/2022	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
163	WA/88/2017 3348/2022	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
164	WA/88/2017 3349/2022	JADUMANI SETHI-MP	M/S.DR.SUJATA DASH
165	WA/88/2017 14344/2022	DHANESWAR PANDA-MP	MANAS PATI
166	WP(C)/27715/2022 14345/2022	M/S.TATA SPONGE IRON-MP	M/S.SARADA PRASANNA SARANGI
167	WP(C)/5071/2013 14346/2022	UTTARESWARI THAKURANI BIJE, JAGATSINGHPUR-MP	NIKUNJA KUMAR DEO
168	WP(C)/27721/2022 14347/2022	PRAMOD BARIK-MP	SATRUGHNA DASH
169	WP(C)/27726/2022 14348/2022	GIRIJA SHANKAR MOHAPATRA-MP	SAMEER KUMAR DAS
170	WP(C)/30343/2020 14349/2022	CHOUDHURY SATYABRATA MOHANTY-MP	SAMEER KUMAR DAS
171	WP(C)/12983/2022 14350/2022	PRAVASINI KHATUA-MP	MANOJ KUMAR MOHANTY
172	WP(C)/26214/2022 14351/2022	GOUTAM BUDHA INTERNATIONAL SCHOOL FOUNDATION, DEBEM, MP	DEBASIS KUMAR SARANGI
173	WP(C)/27727/2022 14352/2022	PRASANTA KUMAR MOHAPATRA-MP	SANTOSH KUMAR SWAIN
174	WP(C)/23697/2022 14353/2022	SIDHI KANTA TRIPATHY-MP	SOUMYA DEV RAY
175	WP(C)/27728/2022 14354/2022	KAMALAKANTA PARIDA-MP	MANOJ OJHA
176	WP(C)/27729/2022 14355/2022	KARTIKA SETHI-MP	MANOJ OJHA
177	WP(C)/27731/2022 14356/2022	SANJIB KUMAR PANDA-MP	SUKANTA KUMAR NAYAK
178	WP(C)/27730/2022 14357/2022	AHALYA MOHANTY-MP	TAPAN KUMAR BISWAL
179	WP(C)/23547/2022 14358/2022	ARATI PANDA-MP	SUKANTA KUMAR NAYAK
180	WP(C)/27733/2022 14359/2022	KARTIK MAHAPATRA-MP	MANOJ OJHA
181	WP(C)/27734/2022 14360/2022	SAUDAMINI MUDULI-MP	DEBASIS TRIPATHY
182	WP(C)/27736/2022 14361/2022	GANESH CHANDRA MOHAPATRA-MP	MANOJ OJHA
183	WP(C)/27738/2022 14362/2022	SIVARAM BARIK-MP	DEBASIS TRIPATHY
	WP(C)/27739/2022		

184	14363/2022 WP(C)/27740/2022	AMULYA KUMAR PANDA-MP	MANOJ OJHA
185	14364/2022 WP(C)/27741/2022	PARESH MURMU-MP	SUBASH CHANDRA PUSPALAKA
186	14365/2022 WP(C)/27742/2022	CHIRANJIBI BEHERA-MP	DEBASIS TRIPATHY
187	14366/2022 WP(C)/27745/2022	BIGHNESWAR SAHOO-MP	DEBASIS TRIPATHY
188	14367/2022 WP(C)/21360/2021	BANA BIHARI MALLICK-MP	MILAN KANUNGO
189	14368/2022 WP(C)/27748/2022	ALOK KUMAR LENKA-MP	DEBASIS TRIPATHY
190	14369/2022 WP(C)/27750/2022	SANATAN ROUL-MP	UMESH CHANDRA MOHANTY
191	14370/2022 WP(C)/27660/2022	THE WELFARE SCHOOL FOR THE BLIND, BALASORE-MP	BHABANI SHANKAR DASPARIDA
192	14371/2022 WP(C)/15008/2004	RAMA NAYAK-MP	M/S.BUDHADEV ROUTRAY
193	14372/2022 WP(C)/15008/2004	RAMA NAYAK-MP	M/S.BUDHADEV ROUTRAY
194	14373/2022 WP(C)/27758/2022	BISWANATH SINGH-MP	PRASANNA KUMAR MISHRA
195	14374/2022 WP(C)/20422/2010	UDAYANATH BEHERA-MP	M/S.BIPLAB MOHANTY,TARUNKANTA PATTANAYAK
196	14374/2022 WP(C)/27764/2022	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
197	14375/2022 WP(C)/23526/2017	STATE OF ORISSA-MP	ADDL GOVT ADVOCATE
198	14376/2022 WP(C)/27775/2022	TKP PROJECT PVT. LTD., SAMBALPUR-MP	RAJJEET ROY
199	14377/2022 WP(C)/27777/2022	PDF EMPLOYEE ASSOCIATION, ANGUL-MP	PRASANTA KISHORE RAY
200	14378/2022 WP(C)/20166/2022	DILESWAR APAT-MP	BYOMAKESH TRIPATHY
201	14379/2022 WP(C)/27778/2022	BIJAY KUMAR MALLICK-MP	KANANBALA ROY CHOUDHURY
202	14380/2022 WP(C)/27782/2022	PRAVAT DASH-MP	
203	14381/2022 WP(C)/27784/2022	SAMARENDRA PRADHAN-MP	SAMEER KUMAR DAS
204	14382/2022 WP(C)/33190/2021	MANORANJAN SAHOO-MP	
205	14383/2022 WP(C)/34453/2021	BAIJAYANTI NAYAK-MP	SAUBHAGYA KUMAR SAMAL
206	14384/2022 WP(C)/27790/2022	JAYAPRAKASH NARAYAN PANI-MP	ANIRUDH SANGANERIA
207	14385/2022 WP(C)/27793/2022	SANJAY KUMAR BHUYAN-MP	MANOJ KUMAR MOHANTY
208	14386/2022 WP(C)/27792/2022	SADHABANI PALEI-MP	SUKANTA KUMAR DALAI
209	14387/2022 WP(C)/14067/2022	DWITIKRUSHNA DASH-MP	BIJAYA KUMAR MOHANTY
210	14388/2022 WP(C)/27800/2022	KAUSHIKA BEHERA-MP	GOUTAM KUMAR ACHARYA
211	14389/2022 WP(C)/27797/2022	DHARMAGARH SUB-DIVISION KENDRANCHAL, KOSHLESWARNAIKUMAR, DAKSHIN KASHI PARISHAD-MP	
212	14390/2022 WP(C)/29249/2013	SAROJ KU.AGARWALLA-MP	
213	14391/2022 WP(C)/14296/2022	SURJIT GHOSH-MP	
214	14392/2022 WP(C)/9536/2016	RAJESH KUMAR TARINI-MP	
215	14393/2022	RANJAN KUMAR SAHOO-MP	D.R.SWAIN

216	WP(C)/27807/2022 14394/2022	RANJAN KUMAR SAHOO-MP	D.R.SWAIN
217	WP(C)/27809/2022 14395/2022	RANJAN KUMAR SAHOO-MP	D.R.SWAIN
218	WP(C)/27812/2022 14396/2022	CHIRANJIBI SAHU-MP	PARSURAM DAS
219	WP(C)/27814/2022 14397/2022	RANJAN KUMAR SAHOO-MP	D.R.SWAIN
220	WP(C)/27815/2022 14398/2022	MAGUNI SETHI-MP	M/S.BIBHUDHANANDA MUDULI
221	WP(C)/7406/2020 14399/2022	TITENDRA MAHAPATRA-MP	SYAMALENDU PATTNAIK
222	WP(C)/27817/2022 14400/2022	SAUMYA RANJAN DASH-MP	BIBHUTI BHUSAN MISHRA
223	WP(C)/27820/2022 14401/2022	M/S SMART AGENCY, ANGUL-MP	BIGYAN KUMAR SHARMA
224	WP(C)/27821/2022 14402/2022	SNEHALATA BEHERA-MP	TRILOCHAN DASH
225	WP(C)/27822/2022 14403/2022	SANDEEP ACHARYA-MP	PRABODHA CH. NAYAK
226	WP(C)/27825/2022 14404/2022	DEBENDRA KUMAR MALLICK-MP	RABI NARAYAN BEHERA
227	WP(C)/27829/2022 14405/2022	UDAYANATH ROUT-MP	SEPHALEE DAS
228	WP(C)/27836/2022 14406/2022	UMESH CHANDRA DAS-MP	PRATIK DASH
229	WP(C)/27835/2022 14407/2022	DR. BISWA BIHARI MOHANTY-MP	BIBHUTI BHUSAN BEHERA
230	WP(C)/27843/2022 14408/2022	BIJAY KUMAR SAHOO @ BIJAY SAHOO-MP	UMESH CHANDRA MOHANTY
231	WP(C)/27846/2022 14409/2022	PANKAJ PARIDA-MP	UMESH CHANDRA MOHANTY
232	WP(C)/27853/2022 14410/2022	GAGAN BEHERA-MP	BIJAYA KUMAR PARIDA
233	WP(C)/27854/2022 14411/2022	SABITA BEHERA-MP	PRAFULLA KUMAR KAR
234	WP(C)/27856/2022 14412/2022	BANCHHANIDHI PANIGRAHI-MP	PRANAB KUMAR GHOSE
235	WP(C)/22981/2022 14413/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
236	WP(C)/27863/2022 14414/2022	SITA MINZ-MP	BYOMOKESH SAHOO
237	WP(C)/27867/2022 14415/2022	SMRUTIPRAVA PRADHAN-MP	GYANARANJAN SETHI
238	WP(C)/27869/2022 14416/2022	KRUSHNA CHANDRA PANDA-MP	M/S.CHANDRA SEKHAR PANDA,S.MOHAPATRA,A.A.M
239	WP(C)/13257/2022 14417/2022	ARDHENDU SARANGI-MP	AMITAV TRIPATHY
240	WP(C)/27878/2022 14418/2022	M/S. GANAPATI CASHEW INDUSTRIES, KORAPUT-MP	SASWAT KUMAR ACHARYA
241	WP(C)/27879/2022 14419/2022	BRUNDABAN BARIHA-MP	AMITAV TRIPATHY
242	WP(C)/27880/2022 14420/2022	M/S. ANUSHA-B.K.D. JOINT VENTURE(JV)-MP	DEBENDRA KUMAR DWIBEDI
243	WP(C)/27881/2022 14421/2022	JAMI SAI KUMAR-MP	SAHASARANSU SOURAV
244	WP(C)/27882/2022 14422/2022	TAPAN KUMAR DAS-MP	
245	WP(C)/21003/2021 14423/2022	MAYADHAR SABAR-MP	
246	WP(C)/18817/2022 14424/2022	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
	WP(C)/27883/2022		

247	14425/2022 WP(C)/27885/2022	AJAYA KUMAR MAHARANA-MP	NIRANJAN MAHARANA
248	14426/2022 WP(C)/27886/2022	GANJAM DISTRICT ORTHOPEDICALLY HANDICAPPED WELFARE SOCIETY-MP	PRABHAKAR KUMAR
249	14427/2022 WP(C)/21982/2021	DINABANDHU BARIK-MP	
250	14428/2022 WP(C)/27887/2022	MAHENDRA BEHERA-MP	PARTHA SARATHI NAYAK